

ITEM NO.15

Virtual Court 1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Suo Motu Writ (Civil) No.3/2020

IN RE COGNIZANCE FOR EXTENSION OF LIMITATION

WITH

I.A. NOS.48375, 48511, 48461, 48374, 48416, 48408, 48574, 48671, 48672,48673, 49221, 51078, 51082, 50977 & 50985 OF 2020
(Applications for Intervention/impleadment, direction/clarification & exemption from filing attested affidavit)

Date : 08-06-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE HRISHIKESH ROY

Counsel for the parties

Mr. K.K. Venugopal, Ld. AG
Mr. Tushar Mehta, Ld. SG
Mr. Ankur Talwar, Adv.
Mr. Kanu Agrawal, Adv.
Mr. B.V. Balram Das, AOR

Mr. Dushyant Dave, Sr. Adv. (Not Joined VC)

Mr. Apoorv Kurup, AOR
Ms. Upama Bhattacharjee, Adv.

Mr. Abhimanyu Tewari, AOR

Mr. Arjun Garg, AOR
Mr. Aakash Nandolia, Adv.

Ms. Binu Tamta, AOR

Mr. Pravin H. Parekh, Sr. Adv.
Mr. Sameer Parekh, Adv.
Mr. Kshatrshal Raj, Adv.
For M/s Parekh & Co., AOR

Mr. Mayank Kshirsagar, AOR

Mr. Divyakant Lahoti, AOR

Mr. Parikshit Ahuja, Adv.
Ms. Praveena Bisht, Adv.
Ms. Vindhya Mehra, Adv.
Ms. Madhur Jhavar, Adv.
Mr. Kartik Lahoti, Adv.

Ms. Anannya Ghosh, AOR

Mr. Vivek Narayan Sharma, AOR

Mr. Shyam Divan, Sr. Adv.
Mr. Sameer Pandit, Adv.
Mr. Nikhil Ranjan, Adv.
Mr. Utkarsh Kulvi, Adv.
Mr. Govind Manoharan, Adv.
Mr. Pranaya Goyal, AOR

Mr. Sarvam Ritam Khare, AOR

Mr. A. Velan, Adv.
Ms. Navpreet Kaur, Adv.
Mr. A. Lakshminarayanan, AOR

Mr. Vivek Narayan Sharma, AOR

Mr. Abhimanyu Tewari, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.48511/2020 - For Clarification of this Court's Order dated 23.03.2020

Mr. Dushyant Dave, learned Senior Counsel, has not joined the video conferencing today.

In view of letter dated 08.06.2020 sent through email by Mr. Dave, learned Senior Counsel, the instant interlocutory application for clarification is dismissed as withdrawn.

REST OF THE INTERLOCUTORY APPLICATIONS

Mr. K.K. Venugopal, learned Attorney General for India, prays for and is granted one week's time to file reply affidavit. As prayed for by Mr. Shyam Divan, learned Senior Counsel appearing for

the applicant(s), reply-in-rejoinder be filed within one week's thereafter.

Put up on 06.07.2020.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR